

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.409
IB/234/ND/2024

IN THE MATTER OF:

Gogia Leasing Limited	...	Applicant
Versus		
Sunanda Polymers LLP	...	Respondent

Under Section 7 of (IBC)

Order delivered on 13.06.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mohit Nandwani
For the Respondent : Adv. Suraj Sharma, PCS

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **11.07.2024**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)